

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 51

Dated Guwahati, the 1st July, 2022

In partial modification of Notification No. 50 dated 24th June, 2022, Hon'ble the Chief Justice has been pleased to re-constitute the Vacation Courts at the Principal Seat of the Gauhati High Court in the following manner:-

The Vacation Court of Hon'ble Mr. Justice S.K. Medhi will be held on 12.07.2022 in lieu of Hon'ble Mr. Justice Devashis Baruah. Also, the Vacation Court of Hon'ble Mr. Justice Devashis Baruah has been rescheduled on 15.07.2022 instead of 12.07.2022.

Therefore, the Vacation Courts at the Principal Seat of the Gauhati High Court during the ensuing Summer Vacation (1st July to 15th July, 2022) will be held in the manner as indicated below:-

Date	Hon'ble Judges for Vacation Court
5 th July, 2022	Hon'ble Mr. Justice Kalyan Rai Surana
	Hon'ble Mr. Justice Arun Dev Choudhury
8 th July, 2022	Hon'ble Mr. Justice Parthivjyoti Saikia
	Hon'ble Mr. Justice Devashis Baruah
12 th July, 2022	Hon'ble Mr. Justice Sanjay Kumar Medhi
	Hon'ble Mr. Justice Arun Dev Choudhury
15 th July, 2022	Hon'ble Mr. Justice Soumitra Saikia
	Hon'ble Mr. Justice Devashis Baruah

This notification will come into force with immediate effect.

By Order,

Sd/- Gautam Baruah
REGISTRAR GENERAL

Memo No. HC.III - 37/2016/3365-3409/G Dated Guwahati, the 1st July, 2022

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
3. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
4. The Registrar (_____), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Secretary, Gauhati High Court Legal Services Committee, Guwahati.

Contd..

7. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
8. The Member Secretary, Assam State Legal Services Authority, Guwahati.
9. The Member Secretary, Nagaland State Legal Services Authority, Kohima.
10. The Member Secretary, Mizoram State Legal Services Authority, Aizawl.
11. The Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar.
12. The Registrar, High Court of _____.
13. The District & Sessions Judge, _____, Assam.
14. The Director, Judicial Academy Assam & North Eastern Judicial Officers' Training Institute, Amingaon, Guwahati-31.
15. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
16. The Secretary, High Court Bar Association Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
17. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
18. The Secretary, Bar Association, Dimapur, Nagaland.
19. The Secretary, Lawyers' Association, Guwahati.
20. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh & Sikkim, Guwahati.
21. The Senior Govt. Advocate, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
22. The Joint Registrar (_____), Gauhati High Court, Guwahati.
23. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
24. The Director, Law Research Institute, Gauhati High Court, Guwahati.
25. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
26. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
27. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
28. The Secretary, High Court Legal Aid Committee, Gauhati High Court, Guwahati.
29. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
30. The P.S. to Hon'ble Mr. Justice K.R. Surana, Gauhati High Court, Guwahati.
31. The P.S. to Hon'ble Mr. Justice S.K. Medhi, Gauhati High Court, Guwahati.
32. The P.S. to Hon'ble Mr. Justice Soumitra Saikia, Gauhati High Court, Guwahati.
33. The P.S. to Hon'ble Mr. Justice P.J. Saikia, Gauhati High Court, Guwahati.
34. The P.S. to Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati.
35. The P.S. to Hon'ble Mr. Justice A.D. Choudhury, Gauhati High Court, Guwahati.
36. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
37. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the website of Gauhati High Court.*
38. The Court Manager, Gauhati High Court, Guwahati.
39. The Administrative Officer (Judicial) (_____), Gauhati High Court, Guwahati.
40. The Court Officer Nos.1 & 2, Gauhati High Court, Guwahati.
41. The Court Master, Court No._____, Gauhati High Court, Guwahati.
42. The Chief Security Officer, Gauhati High Court, Guwahati.
43. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
44. The Manager, Staff Canteen of the Gauhati High Court (Old Block / the Manager, High Court Canteen, Gauhati High Court (New Block), Guwahati.
45. The Gauhati High Court Notice Boards (New Block & Old Block), Guwahati.


REGISTRAR GENERAL

UP
01.07.2022